



OFFICE OF THE ADDL. CHIEF METROPOLITAN MAGISTRATE
KARKARDOOMA COURTS, SHAHDARA, DELHI

In view of the request of Sh. Gaurav Gupta Ld. MM (North East Distt.), Karkardooma Courts, for change of duty and in partial modification of Duty Roaster for the month of January-2012 of Metropolitan Magistrates (Reference No. 06/ACMM/KKD/Shahdara/ Delhi dated 02.01.2012), it is ordered that Sh. Gajender Singh Nagar Ld MM (East Distt.) shall work as Duty MM on 12.01.2012 in place of Sh. Gaurav Gupta Ld. MM (North East Distt.) Karkardooma Courts, Delhi.

Sh. Gaurav Gupta Ld MM (North East Distt.) shall work as Duty Magistrate on 17.01.2012 and 18.01.2012 in place of Sh. Gajender Singh Nagar Ld MM (East Distt.). Rest of the conditions shall remain unchanged.


(KIRAN BANSAL)

Addl. Chief Metropolitan Magistrate
Karkardooma Courts, Delhi.

Dated. 10/01/2012

No. 54...../ACMM/KKD/SHAHADARA/DELHI

Copy for information to:-

1. The Registrar, High Court of Delhi thr. The District & Sessions Judge, Delhi.
2. The District & Sessions Judge Ist, Delhi.
3. The District & Session Judge East/North East, Karkardooma Courts, Delhi.
4. The District & Session Judge Patiala House, Rohini, Dwarka & Saket, Delhi.
5. The Chief Metropolitan Magistrate, Delhi.
6. All ACMMs Tis Hazari, New Delhi, Rohini Courts, Dwarka Courts & Saket, Delhi.
7. The Secretary, DLSA East/North East, Karkardooma Courts, Delhi.
8. All the Metropolitan Magistrates, Karkardooma Courts, Delhi.
9. All concerned SHO's East/North East, Delhi.
10. The D.C.P. East/North East thr. Chowki Incharge, Karkardooma Courts, Delhi.
11. The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
12. The Incharge Computer Branch, Karkardooma Courts, Delhi.
13. Superintendent Admn. and Care Taking Branch, Karkardooma Courts, Delhi.
14. Incharge Pool Car, Karkardooma Courts, Delhi.
15. Incharge Cash Branch, Karkardooma Courts, Delhi.
16. Director of prosecution, Delhi thr. Prosecution Branch, Karkardooma Courts, Delhi.
17. Chief Public Prosecutor, Karkardooma Courts, East/North East, Delhi.
18. Secretary Shahdara Bar Association, Karkardooma Courts, Delhi.
19. Superintendent Central Jail, Delhi.
20. Lock Up Incharge, Karkardooma, Delhi.
21. Information Center, Karkardooma Courts, Delhi.
22. Video Conference Room, Karkardooma Courts, Delhi.
23. The Notice Board Karkardooma Court Complex, Delhi
24. Office Order File.


(KIRAN BANSAL)

ACMM-I (East Delhi)

Karkardooma Courts, Delhi.